



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,8th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
2	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
3	I.A.(Civil)/1032/2021 FIXED in W.P.(CrI.)/2/2021 WITH W.P.(CrI.)/2/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 11 ORS. MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM SC, HEALTH GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"

LEAVE NOTE OF ADVOCATES FOR 08/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	08-06-2021	To	08-06-2021



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/205/2021 B/O	GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR	MR. M BISWAS MR M BASUMATARI MS M DAS	
2	WP(C)/2934/2021 B/O	BHUPENDRA KUMAR DAS Versus THE UNION OF INDIA AND 4 ORS	MS M HAZARIKA MR. A K CHAUDHURY MS R SAIKIA	SC, IRDAI ASSTT.S.G.I.
3	WP(C)/3001/2021 B/O	DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS.	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM
4	WP(C)/3002/2021 B/O	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
5	WP(C)/3003/2021 B/O	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
6	WP(C)/3004/2021 B/O	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
7	WP(C)/3005/2021 B/O	SANATAN SARKAR AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	GA, ASSAM SC, GMC
8	WP(C)/3006/2021 B/O	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 08/06/2021

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| 2) | MR. R K D CHOUDHURY | 08-06-2021 | To | 08-06-2021 |



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BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1111/2021 B/O	NUR ISLAM Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
2	Bail Appln./1196/2021 B/O	KESHAV TIWARY Versus THE STATE OF ASSAM	S R A NASER MR G GOGOI MS. P PHUKAN	PP, ASSAM
MOTION				
3	AB/1326/2021 B/O	KAMESWAR DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
4	AB/1446/2021 B/O	HAFIZUR RHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
5	AB/1547/2021 B/O	PARAG JYOTI GOHAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
6	AB/1555/2021 B/O	NILIMA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./1061/2021 WITH SCANNED LCR & CD, FIXED	JONGSER ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
8	Bail Appln./1100/2021 FIXED	AMIT GUPTA AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
BAIL HEARING				
9	AB/892/2021 B/O	JOLIMUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
10	AB/933/2021 FIXED	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
11	AB/1089/2021 B/O	DANES ALI AND 2 ORS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM

12	AB/1285/2021 FIXED	SADHULLA ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
13	AB/1299/2021 FIXED	BHASKARJYOTI CHUTIA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
14	AB/1300/2021 FIXED	PRANAB DEKA Versus THE STATE OF ASSAM	S N SARMA MR. K KALITA MS. M LAHKAR	PP, ASSAM
15	AB/1302/2021 FIXED	MUCHA SHEIKH @ MUSA ALI @ MUSA Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
16	AB/1328/2021 FIXED	KASEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
17	AB/1365/2021 FIXED	SAFIA KHATUN @ PINKI AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
18	AB/1416/2021 FIXED	AHADALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
19	AB/1439/2021 FIXED	MD. FARMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
20	AB/1473/2021 FIXED	RANJU DAS Versus THE STATE OF ASSAM	MR A SHARMA MR. P K DAS	PP, ASSAM

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2)	MR. R K D CHOUDHURY	08-06-2021	To	08-06-2021



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1017/2021 B/O	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
2	Bail Appln./1173/2021 B/O	SRI BHUBAN DAS Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH MS. P RABIDAS	PP, ASSAM
3	Bail Appln./1195/2021 B/O	MD. INTADUR RAHMAN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./326/2021 B/O	RAJIB GHOSH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
5	AB/1318/2021 B/O	RANA MALAKAR Versus THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
6	AB/1568/2021 B/O	ABDUL MUKTAKIM @ MD. MUKTAKIL ISLAM (MINOR) Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR K U AHMED	PP, ASSAM
7	AB/1574/2021	MD. FARUK Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./438/2021 (PDF COPY), FIXED	MD. SAHIBUDDIN @ KAZI SHIHAB UDDIN Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
9	Bail Appln./887/2021 B/O	SAIDUL ALI KHA Versus THE UNION OF INDIA	MS. T SOM MR H DAS MR. P TELI	SC, NCB
10	Bail Appln./1007/2021 FIXED	MD. ROUSAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
11	Bail Appln./1105/2021 (PDF COPY), FIXED	PRADEEP GOGOI @ PRODIP GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

12	Bail Appln./1122/2021 B/O	KETU MUDI Versus THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA	PP, ASSAM
13	Bail Appln./1123/2021 (PDF COPY), FIXED	RAJINA PARBIN SULTANA AND 5 ORS. Versus THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR A W AMAN	PP, ASSAM
14	Bail Appln./1129/2021 (PDF COPY), FIXED	DINESH BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
15	Bail Appln./1178/2021 FIXED	MAIDUL ISLAM @ MAHIDUL ALI Versus THE STATE OF ASSAM	MS. P HAZARIKA	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/918/2021 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. K MOHAMMED MS A RONGHANGPI	PP, ASSAM
17	AB/1160/2021 B/O	CHANDAN SONOWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
18	AB/1309/2021 FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
19	AB/1345/2021 (PDF COPY), FIXED	NAZIM ULLAH @ NAZU SK Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
20	AB/1452/2021 FIXED	SHOAIB MOHAMMAD MUKUT Versus THE STATE OF ASSAM	MR. S SARMA MR. T K BHUYAN MR. A GAUTAM	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1334/2021	RADEV VERMA Versus THE STATE OF ASSAM	MR. N J KHATANAR MR. M K DAS	PP, ASSAM
2	AB/1512/2021 B/O	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
3	AB/1545/2021 B/O	TASLIMA SHEIKH Versus THE STATE OF ASSAM	MR C GOSWAMI	PP, ASSAM
4	AB/1577/2021	BIKRAMANANDA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
5	AB/1578/2021	MADAN CHANDRA BARMAN Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
6	AB/1579/2021	MD. JIYAUUR RAHMAN Versus THE STATE OF ASSAM	MR. D S DEKA	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./399/2021 WITH SCANNED COPY OF CD & CASE RECORD, FIXED	SAROJ SARMA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
8	Bail Appln./1120/2021 FIXED	MRITUNJOY THAPA @TIKU Versus THE STATE OF ASSAM	MR D C NATH	PP, ASSAM
9	Bail Appln./1177/2021 FIXED	ISIAIAH MARAK Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
BAIL HEARING				
10	AB/1296/2021 FIXED	MEHDI ALAM (PRINCE) Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
11	AB/1304/2021 FIXED	ABDUL JOLIL Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

12	AB/1321/2021 FIXED	SAPIJUL RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
13	AB/1358/2021 FIXED	UPEN KALITA AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
14	AB/1379/2021 FIXED	RENU ROY AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
15	AB/1386/2021 FIXED	VIJAY CH. RAY Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
16	AB/1417/2021 FIXED	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
17	AB/1451/2021 FIXED	SHA ALAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
18	AB/1538/2021 FIXED	RUPAM SARMA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

ORDERS

19	CrI.Pet./96/2021 WITH LCR	MIJANUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RANA	PP, ASSAM
20	I.A.(CrI.)/253/2021 B/O in AB/1190/2021 WITH AB/1190/2021	KIRAN HAZARIKA Versus THE STATE OF ASSAM AND ANR. KIRAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MR. S DUTTA MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM PP, ASSAM

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